

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P (IB) No. 349/KB/2017

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05th January 2018, 10.30 A.M

Name of the Company		Ramsarup Industries Ltd	
Under Section		10 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. JISHNU CHOUDHURY, ADV
2. RISHAV BANERJEE, ADV
3. SIDHARTHA SHARMA, ADV
4. NAMRATA BASU, ADV
5. RATUL DAS, ADV

Copark Debt

[Signature]
5/01/18

6. Apparajito Das } for Pegasus Financial Credit
7. Sudeshna Sen }
8. Pallabi Ganguly }

[Signature]
5/1/18

MR. SAUBHIK CHOWDHURY, Adv.
MR. DRIPTO MAJUMDAR, Adv.

TATA CAPITAL
FINANCIAL
SERVICES LTD.

MS. PRAPA GANGULY, ADV.

} ICICI

Prapa

Ms. Adreeha Pandey Adv. } IREDA (Financial Credit)

5.1.18

adreeha pandey 5/01/18

Mr. Satarup Banerjee, Adv.

Mr. Shounak Mitra, Adv.

Ms. Vaibhavi Pandey, Adv.

} Srei Equipment Finance Ltd.

[Signature]
5/1

SEE NEXT PAGE -

1. Kuldip Mallik Adv

2. D. Mallik Adv

3. Debmit Chakraborty
Adv

Edelweiss

Fin vest Ltd

for IFCI, SIDBI &
Vijaya Bank

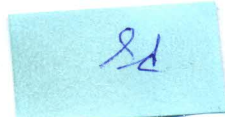
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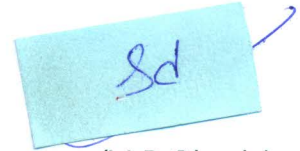
ORDER

Ld. Counsel for the financial creditors and the corporate debtor is present.

Heard. Reserved for order.



(Jinan K.R.)
Member (J)



(V.P. Singh)
Member (J)